

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.186 OF 1998
ALLAHABAD THIS THE 7TH DAY OF MAY, 2004

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. D. R. TIWARI, MEMBER-A

Lakhan Lal Pathak,
aged about 47 years,
S/o Shri Radhe Lal Pathak,
R/o Village & Post-Tarichar Kalan,
District-Teekamgarh.Applicant
(By Advocate Shri Rakesh Verma)

Versus

1. Union of India,
through the General Manager,
Central Railway Chhatrapati Shivaji
Terminus, Mumbai V.T.
2. The Divisional Railway Manager,
Central Railway, Jhansi.
3. The Assistant Engineer,
Central Railway, Jhansi.

....Respondents
(By Advocate Sri D.C. Saxena)

O R D E R

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

The O.A. was instituted at the stage of issuance of chargesheet seeking quashment of the chargesheet dated 30.05.1995. However, during the pendency of the O.A. the disciplinary proceedings came to be concluded resulting in an order of removal from service dated 13.02.2003 against which the applicant has already

(Signature)

preferred an appeal.

2. In that view Shri R. Verma learned counsel for the applicant has rightly and fairly submitted that the O.A. may be dismissed as not pressed. No costs.

This order accordingly.

[Signature]
Member-A

[Signature]
Vice-Chairman

/Neelam/